

970
Rajesh Kumar Singh

D.H.J.S
Director (Academics)/
Chairperson (Officiating)



116
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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R-234B
1664

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/2802

30th May, 2026

To,

- ✓ 1. The Ld. Principal District & Sessions Judge, West, THC
2. The Ld. Principal District & Sessions Judge, North, Rohini
3. The Ld. Principal District & Sessions Judge, New Delhi, PHC

Sub.: Practical Training of Newly recruited Officers of Delhi Higher Judicial Service from the Bar w.e.f. 01.06.2026 to 15.07.2026 or till they get their regular posting, whichever is earlier.

Respected Sir/ Madam,

As per the directions of the Hon'ble High Court of Delhi, upon completion of the Four Weeks Foundation Course by Newly Recruited Officers of the Delhi Higher Judicial Service (DHJS), the said Officers are required to be placed on Court attachment in the District Courts until their regular postings are made by the Hon'ble High Court.

Accordingly, it is requested that the newly recruited officers of DHJS may kindly be attached with Courts as per schedule enclosed as Annexure 'A' for the period mentioned against their name or till they get their regular posting, whichever is earlier.

The Mentor Judicial Officers be also requested to interact and suitably guide the Trainee Judicial Officers about the issues and challenges faced by them in their respective jurisdictions.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee Officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee Officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encl.: As above

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/
Copy for information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi.
- The concerned newly recruited Officers to DHJS.

30th May, 2026

(Rajesh Kumar Singh)

o/c (Judicial)
PD & S (West)
01/06/26

**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 8363-28369 Court-Attachment/JOTP/Gaz./PDJ/West/2026

dated 01 JUN 2026
01 JUN 2026

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements.
3. For uploading on LAYERS.
- ✓ 4. For uploading on centralized website through LAYERS.

(Harish Kumar)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)

Practical Training of newly recruited Officers of DHJS (2025 Batch)
w.e.f. 01.06.2026 to 15.07.2026
or till they get their regular posting, whichever is earlier

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
1	Mr. Chander Kirti Negi	Mr. Amit Sahrawat	ASJ (POCSO)	North	Rohini	01.06.2026 to 09.06.2026
		Mr. Shiv Kumar	District Judge	West	THC	01.07.2026 to 15.07.2026
2	Ms. Sakshi Sejwal	Mr. Divyang Thakur	ASJ (POCSO)	West	THC	22.06.2026 to 30.06.2026
		Mr. Dharmender Rana	District Judge	New Delhi	PHC	01.07.2026 to 15.07.2026